


OFFICE OF THE DISTRICT AND SESSIONS JUDGE, AMBALA.

PUBLIC NOTICE

This is for the information of all concerned that reconstruction process of files burnt in the fire incident on the intervening night of 14/15.1.2016 in the Ahlmad room of the Court of Shri Rajvinder Singh, Civil Judge (Junior Division), Ambala is still pending. The interested parties may participate/co-operate in the reconstruction process of these burnt files. In case no response is received from the parties or the concerned Advocates within 15 days from today i.e. 12.9.2017, the files shall be consigned to the records as per rules.

Note: Please visit www.ecourts.gov.in/ambala/history for details.


District and Sessions Judge,
Ambala.

**LIST OF DECIDED BURNT CASES UNDER RECONSTRUCTION COURT OF SH. RAJVINDER SINGH,
LD. CIVIL JUDGE (JR. DIVN.) AMBALA**

S. NO.	CASE NO.	DECIDED ON	PLAINTIFF/DH/APPLICANT	DEFENDANT/JD/RESPONDENT	ADVOCATE OF PLAINTIFF	ADVOCATE OF DEFENDANT	
1	329/2013	7/12/2015	ASHISH TAYAL	R.N MADAN	Sh. Ashutosh Gupta	Sh. Viresh Prashad Gupta	
2	718/2015	7/12/2015	SATWINDER SINGH	GENERAL PUBLIC	Sh. Amrik Singh	-	
3	5579/2013	10/12/2015	VIDYA SHARMA	PUJA SHARMA	Sh. Ashwani Nandra	Sh. Vijay Chauhan	
4	800/2014	12/12/2015	SUSHIL KUMAR	JAGIR SINGH	Sh. M.S. Chauhan	Sh. Mohit Kumar	
5	253/2015	12/12/2015	HARI SINGH	GURDEV SINGH	Sh. Gursheer Singh Suller	Sh. S.S. Garnala	
6	1949/2015	12/12/2015	RAJBIR SINGH	RANDHIR SINGH	Sh. Bhajan Singh Behgal	Sh. Jasbir Singh	
7	1794/2013	14/12/2015	LAL CHAND	DATA RAM	Sh. S.P. Chawla	Sh. Harish Bakshi	
8	425/2015	16/12/2015	POOJA RANI	BOARD OF SCHOOL EDUCATION HARYANA	Sh. Bimal Kumar	Def. Ex-parte	
9	5437/2013	2/1/2016	RAJINDER KUMAR	BALBIR SINGH	Sh. Deepak Lakhnupal	Sh. Charanjeet Singh Sullar	
10	4149/2013	2/1/2016	RAM PAL	JAS RAM	Sh. D.S. Danipur	Sh. O.K. Thakur	
11	5400/2013	2/1/2016	RULDA SINGH	SKYLARK SOFTWARE	Sh. Jagir Singh	Def. Ex-parte	
12	1585/2014	4/1/2016	NANAK CHAND	LAL BAHADUR	Sh. Tarun Dutta	Def. Ex-parte	
13	3160/2013	6/1/2016	M/S NOTARY CABLES	M/S WIRES AGENCIES	Sh. S.K. Sharma	Def. Ex-parte	
14	2960/2013	6/1/2016	ROSHAN LAL	KANWAR PAL	Sh. J.S.Atri	Sh. Vipul Singh	
15	251/2015	11/1/2016	PINKI	BOARD OF SCHOOL EXAMINATION HARYANA	Sh. Bhupesh Bharara	Def. Ex-parte	
16	11/2015	12/1/2016	PUNJAB NATIONAL BANK	SANDEEP KUMAR	Sh. R.K. Aggarwal	Def. Ex-parte	
17	3654/2013	7/12/2015	AJAY	SURINDER	SH. J.K. Puri	-	
18	114/2013	5/1/2016	KULWINDER KAUR	STATE OF HARYANA	Sh. Gurmandeep Singh Sullar	P P	
19	1718/2013	14/12/2015	BEHARI LAL CHARITABLE TRUST	SURINDER SINGH KUSHWAHA	Sh. Ashutosh Gupta	-	
20	412/2013	4/1/2016	DR. MANMOHAN SINGH CHOPRA	PUNJAB NATIONAL BANK	Sh. T.M.Singh	S. R.L. Mundan	
21	8908/13	20.05.2015	JAGDISH RAM	M/S AMAN ASSOCIATES	Sh. Kapil Madhahd	Sh. Sagr Khan	File Recd. On Docket
22	7788/13	26.05.2015	KAKA	HAKAM	Sh. Seo Ram	SH. H.S. Kaler	File Recd. On Docket
23	-	23.04.2014	RAMESHWAR	BANARSI DASS	-	-	File Recd. On Docket, Decided by Dr. Sanjeev Arya , Ld. CJ(SD), Ambala
24	8051/13	27.04.2015	SOM NATH	MANOHAR LAL	Sh. Yogesh Kumar Sehgal	Def. Ex-parte	File Recd. On Docket
25	9892/13	03.08.2015	G.P. NURPUR	JAI KUMAR	Sh. Balbir Singh	Sh. M.S. Dinarpur	File Recd. On Docket
26	9891/13	03.08.2015	G.P. NURPUR	SHAMSHER	Sh. Balbir Singh	Sh. M.S. Dinarpur	File Recd. On Docket
27	9893/13	03.08.2015	G.P. NURPUR	BANWARI LAL	Sh. Balbir Singh	Sh. M.S. Dinarpur	File Recd. On Docket
28	10084/13	23.09.2015	PREETI SHARMA	RATTAN SINGH	Sh. Nikhilesh Bhagi	Def. Ex-parte	File Recd. On Docket
29	-	27.04.2011	STATE BANK OF INDIA	NIRMAL	-	-	File Recd. On Docket, Decided by Sh. Amarjit Singh, Ld. ACJ(SD), Ambala
30	5868/13	28.09.2015	BALDEV RAJ	DAULAT GIRI	Sh. Sandeep Sharma	Sh. Mohit Sehgal & Sh. Arvind Gaur	File Recd. On Docket
31	6007/13	06.10.2015	MOHAN PAL SINGH	NARAIN SINGH	Sh. K.B. Sharma	Def. Ex-parte	File Recd. On Docket